

- Development and commercialisation of large number of technologies in the fields of industrial catalyst, chemicals, food processing, leather processing and products, construction materials, drugs and pharmaceuticals and bio-medical devices, country's first all composite trainer aircraft (Hansa). Considerable progress has also been achieved in the Technology Mission Projects in the areas of Sugar production, Advanced composites, fly ash utilisation and leather technology.
- Fellowship amounts for all categories of research personnel have been doubled; setting-up of a Technology Development Board to accelerate Technology Development and application; institution of Swarnajayanti Fellowships in Basic Research for outstanding young scientists between the age of 30-40 years; a new scheme "Fund for improvement of S&T infrastructure (FIST)" in universities and related institutions; a patent facilitating mechanism to provide support to all scientists on aspects of patenting; bringing out the Technology Vision-2020 perspective; and establishment of sophisticated meteorological and seismological facilities in the country.

#### **Relaying Capacity of AIR Station, Amravati**

2936. SHRI R.S. GAVAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the relaying capacity of Akashwani station in Amravati District of Maharashtra;
- (b) the total amount allocated for the development of Akashwani Kendra in Amravati during the last three years, year-wise;
- (c) the reasons for keeping it as a relay kendra only;
- (d) whether required infrastructural and equipments for the transmission of Vividh Bharti and other programmes are available in this kendra; and
- (e) if so, the time by which it is likely to be made full fledged Akashwani Kendra?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) There is no All India Radio Station in Amravati district of Maharashtra.

(b) to (e) Do not arise.

[English]

#### **Financial Institution for Film Industry**

2937. SHRI GURUDAS KAMAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is any proposal to set up financial institution for funding of production of films; and
- (b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) No, Sir.

(b) Does not arise.

#### **Purchase Policy**

2938. SHRI JANG BAHADUR SINGH PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has issued an order in 1980-81 asking the Government Department to make purchases of Stationery and other items from the Kendriya Bhandar/Super Bazar/NCCF only;
- (b) if so, whether the said order is not being followed by MTNL;
- (c) if so, the reasons therefor; and
- (d) the action proposed to be taken by the Government to ensure that MTNL make purchases from Kendriya Bhandar etc. only?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) :

(a) Yes, Sir.

(b) No, Sir. To the extent possible purchases of stationery are made from Kendriya Bhandar/Apna Bazar/NCCF.

(c) Not applicable in view of (b) above.

(d) Not applicable in view of (b) above.

#### **Coal Based Power Project in A.P.**

2939. DR. T. SUBBARAMI REDDY: Will the Minister of POWER be pleased to state:

- (a) whether the GVK Group have decided to bring in foreign equity worth Rs. 670.60 Crore to finance its 500 MW coal based power project at Krishnapatnam in Andhra Pradesh;
- (b) if so, the capital cost of this project;
- (c) whether the GVK Pvt. Ltd. has been issued a Letter of Intent for Andhra Pradesh State Electricity Board for implementing the 500 MW coal based project;
- (d) the extent to which it will be helpful in achieving the power target; and
- (e) the time by which the project is likely to commence?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM) : (a) M/s GVK (Krishnapatnam) Ltd. have proposed to bring in foreign equity amounting to Rs. 670.62 crores in their 500 MW Krishnapatnam Power Project in the State of Andhra Pradesh.

(b) The estimated project cost could be known only after the project is accorded Techno-economic Clearance by the Central Electricity Authority (CEA).

(c) In July, 1994, the Andhra Pradesh State Electricity